

**Construction of Hotels by Ministry of Railways**

2665. SHRI M. P. KAUSHIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that his Ministry propose to set up hotels at places of historical interest and Pilgrimage which are likely to be managed by the Railway Land Development Authority;

(b) if so, what are the details thereof and the names of places where they are to be constructed;

(c) whether these hotels propose to cater only to rich clientele; and

(d) whether Ministry also has a proposal to cater to the needs of the lower middle class and other such class of people?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURY): (a) No, Sir.

(b) to (d) Do not arise.

**First Class tickets for non-airconditioned Chair cars**

2666. SHRI O. J. JOSEPH;  
SHRI K. MOHANAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that first class fare is being charged for the non-air conditioned chair car seats in the Venad Express running between Trivandrum and Ernakulam;

(b) whether Government have issued any special instructions to charge first class fare for chair car seats in the trains running in Kerala, if so, what are the reasons therefor; and

(c) whether it is also a fact that as a result of issuing more tickets than the actual seating capacity the passengers have to travel standing all the way from Trivandrum to Ernakulam, if so, what steps Government propose to take to avoid the inconvenience caused to the passengers?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOU-DHURY): (a) Yes, Sir.

(b) First Class fare for non-air conditioned First Class Chair Car seats is charged uniformly over all Indian Railways, including Venad Express.

(c) The usual composition of non-air conditioned Chair Cars by Venad Express is two coaches which is generally adequate to meet the normal requirements. Instructions have been issued to Southern Railway to ensure that the train invariably runs with the full complement of Chair Cars.

**Expansion of Latex Factory, Trivandrum**

2667. SHRI O. J. JOSEPH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal under Government's consideration to expand the Latex Factory at Trivandrum:

(b) if so, by when the expansion programme is likely to be completed;

(c) whether cases of mass retrenchments and disciplinary action against workers of the factory have come to the notice of Government: if so, the action taken by Government to solve these problems;

(d) whether Government propose to take suitable steps to enter into a new agreement in view of the expiry of the long term agreement with the workers of the factory;

(e) what is the amount of overtime allowance paid to workers during the last two years;

(f) whether Government propose to provide employment to more persons instead of resorting to the practice of overtime work;

(g) whether Government propose to make an enquiry into the complaints regarding purchases of articles required for the factory from certain parties while rejecting the lowest quotations; and

(h) whether Government propose to start an open discussion with the workers'